

ITEM NO.119(MM)

COURT NO.9

SECTION XV

## S U P R E M E C O U R T O F I N D I A

## RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8128 OF 2004

R.K.AGRAWAL

Appellant (s)

VERSUS

STATE OF RAJASTHAN &amp; ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and exemption from filing O.T. and with prayer f  
or

interim relief and office report )

WITH Civil Appeal NO. 8127 of 2004

(With prayer for interim relief and office report)

Date: 23/08/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

In CA 8128/04

Mr.N.Prabhakar, Adv.

Mr. Rajesh Srivastava,Adv.

In CA 8127/04

Mr. Ansar Ahmad Chaudhary

For Respondent(s)

In CA 8128/04

Mr. Ansar Ahmad Chaudhary,Adv.

In CA 8127/04

Mr.N.Prabhakar, Adv.

Mr. Rajesh Srivastava, Adv.

UPON hearing counsel the Court made the following

O R D E R

Post the matters after 25.08.2006.

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master